

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-357/ND/2020**

IN THE MATTER OF:

Mr. Nishit Goel

...PETITIONER

Vs.

M/s. Hitani Enterprises Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 23.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Applicant

:Ms. Nikita Barman, Advocate.

For the Respondent/Corporate debtor

:Mr. T S Chaudhary, Advocate.

ORDER

Heard the submissions made by the learned counsel for both the parties. Counsel for both the parties have submitted that pleadings are complete in the matter and they are ready for arguments. Post this matter after three weeks on **3rd of August, 2021** for arguments.



**(Hemant Kumar Sarangi)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)